

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 77/2020 & IA 58/2020 & IA 59/2020 (IA 58/2020 - For interim relief & IA 59/2020 - For exemption from filing typed copies of documents/annexures)	Bhilangana Hydro Power Limited VS Uttarakhand Electricity Regulatory Commission & Anr.	14/2020 Dated 14/01/2020	27/02/2020		02/03/2020 Court - 2